

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2688  
ANSWERED ON 16/12/2025**

**DIRECT WAGE PAYMENT UNDER MGNREGS**

**2688. Shri Maddila Gurumoorthy:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware that currently there is no green channel for direct wage payments under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), resulting delays and dependency on State Government processes;**
- (b) whether the Government proposes to create a dedicated mechanism or green channel for timely payment of wages directly to the labourers by the Central Government, excluding the material component, to ensure financial independence and transparency;**
- (c) if so, the steps taken or proposed to be taken by the Ministry to streamline wage payments directly to beneficiaries without routing through the State Government machinery;**
- (d) whether the Government will consider delinking labour component payment from State processes to ensure that poor rural workers do not suffer due to administrative delays at the State level; and**
- (e) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) to (e): The Government has instituted a dedicated mechanism for the timely disbursement of wages under Mahatma Gandhi NREGS through the National Electronic Fund Management System (NeFMS). This system enables the Central Government to transfer the labour wage component directly into the bank or post office accounts of workers. By eliminating intermediate layers in the fund flow, NeFMS ensures prompt, transparent, and efficient wage payments, thereby**

**strengthening financial independence and accountability within the programme.**

**The wage payment to workers are done through Direct Benefit Transfer (DBT) protocol under which payments are credited by Central Government directly to the accounts of beneficiary based on Fund Transfer Orders generated by respected States/UTs. In order to further streamline the wage payment Aadhar Payment Bridge System (APBS) has been introduced. APBS helps in better targeting, increasing the efficiency of the system and reducing the delays in payments, ensuring greater inclusion by curbing leakages and thereby, controlling expenditure and promoting greater accountability and transparency.**

**APBS also help in minimizing rejection of transactions due to the frequent changing of accounts. As on 11.12.2025, out of total 12.16 crores active workers Aadhar seeding of 99.67% of active workers (i.e. 12.12 crores) has been completed and more than 99% wage seekers are receiving their wages directly into their bank accounts.**

**With regard to delinking of labour payment component from State processes it is stated that the Government has already operationalised the National Electronic Fund Management System (NeFMS), which effectively addresses concerns related to delays arising from State-level administrative processes. NeFMS streamlines the fund flow mechanism by eliminating intermediate layers of approval and preventing the parking of funds at various levels. With improved monitoring of fund utilization and payment status through this centralized platform, NeFMS ensures timely and efficient wage disbursement to rural workers**

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